

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 1
IA No. 3304/ND/2021
IB-2721/(ND)/2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd.
Vs.

....**Applicant**

M/s Three C Shelters Pvt. Ltd.

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 02.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :
For the Respondent :

ORDER

IA No. 3304/ND/2021:

Application filed by one of the claimants seeking direction against RP.
None for the applicant.

List on 23.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)